

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 27.11.2019 (WEDNESDAY)**

**COURT III**

**10:30 AM**

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1301 of 2019	Aditya Vidyut Appliances Ltd. Vs. Easun MR Tap Changers Pvt Ltd.	Rajendra Kumar Panigrahi	

For Admission (Fresh Cases)

2.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors.	Rohit Suri	
3.	Comp. App (AT) (Ins) No. 1361-1362 of 2019	Directorate of Economics Offences Vs. Binay Kumar Singhania & Ors.	Raja Chatterjee	
4.	Comp. App (AT) (Ins) No. 1363 of 2019	Aashish Nevatia Vs. CFM Asset Reconstruction Pvt Ltd & Anr.	Neeha Nagpal	
5.	Comp. App (AT) (Ins) No. 1364 of 2019	Shahnawaz Rana Vs. Punjab National Bank & Anr.	Romil Pathak	
6.	Comp. App (AT) (Ins) No. 1365 of 2019	Punjab National Bank Vs. Daoba Rolling Mills Pvt Ltd.	Sumit Skhula	
7.	Comp. App (AT) (Ins) No. 1366 of 2019	Morgan Securities & Credits Pvt Ltd. Vs. Resolution Professional of Videocon Industries Ltd.	Abhishek Puri	
8.	Comp. App (AT) (Ins) No. 1367 of 2019	Morgan Securities & Credits Pvt Ltd. Vs. Vedeocon Industries Ltd. Through Resolution Professional	Abhishek Puri	
9.	Comp. App (AT) (Ins) No. 1368 of 2019	Morgan Securities & Credits Pvt. Ltd. Vs. Venugopal N. Dhoot & Anr.	Abhishek Puri	
10.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt Ltd & Anr. Vs. Tirumala Projects Pvt Ltd.	Richa Sandilya	
11.	Competition. App (AT) No. 107 of 2019	Asia Fab Tec Ltd. Vs. Competition Commission of India & Anr.	R. Satish Kumar	

**After the above or 02:00 PM, whichever is earlier.**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand-RP

**For Hearing**

2.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
3.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
4.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
5.	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt Ltd & Ors <b>With</b>	Sanjay Maheshwari	Krishna Kumar
6.	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt Ltd & Ors. <b>With</b>	Rohit Bansal	Krishna Kumar
7.	Comp. App. (AT) No.71 of 2019	Sanjay Kumar Bhedi Vs. Dadhikar Hotels Pvt Ltd & Ors.	Kapil Gupta	Krishna Kumar

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**By Order**  
**-sd/-**

**Registrar(I/C)**